

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.30/Chd/Hry/2018**

In the matter of:

KLM Steel Pipes Pvt. Ltd. & Ors.

....Petitioners.

Versus.

Hissar Pipes Pvt. Ltd. & Ors

....Respondents.

Present: Mr.Deepankur Sharma, Advocate for Mr.Ashish Singh,  
Advocate for petitioners.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 12.03.2018.

Sd/-  
Court Officer.

February 20, 2018.  
Ashwani